

ITEM NO.9

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15579/2021

(Arising out of impugned final judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court of Judicature at Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 134734/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128087/2021

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 130826/2021

IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 04-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Ms. Mugdha, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. O.P.Shukla Adv
Mr. Sughosh Subramanyam Adv
Ms. B.L.N. Shivani, Adv.
Ms. Celeste Agarwal, Adv.

Ms. Priyanka Das Adv
Mr. Binay Kumar, Adv.
Mr. Avinash Tripathi, AOR

Mr. Sumit Kishore, Adv.
Mr. Ajit Kumar Ekka, AOR
Mr. Sandeep Malik, Adv.
Mr. Alok Singh, Adv.
Mr. Abhishek Singh, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 9th May 2022.

(SONIA BHASIN)
COURT MASTER (SH)

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER